

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1047  
TO BE ANSWERED ON 28.07.2021**

**DRAFT NATIONAL POLICY ON MIGRANT WORKERS**

**1047 SMT. PHULO DEVI NETAM:  
SHRI KUMAR KETKAR:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the deadline by which Government intends to finalise and implement the draft National policy on migrant workers prepared by the NITI Aayog;**
- (b) whether workers' unions representing workers, NGOs and other civil society organisations were consulted while drafting the policy; and**
- (c) whether the draft policy will take forward the proposal to set up a Migration Commission as mooted by Government in May, 2020?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) & (b): NITI Aayog has constituted a sub-group to prepare a National Action Plan for Migrant Workers. The sub-group comprises the members from various Ministries of Govt. of India, subject experts, NGOs and civil society organisations, to prepare a tangible action plan to address issues related to migrant workers.**

**(c): There is no proposal to set up a Migration Commission.**

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